

[Shri Karan Singh]

and Government have accepted it. A copy of the report is placed on the Table of the House. [*Placed in Library. See No. LT-4840/73*]. It will be recalled that Air-India and the International Airports Authority had suspended some of their employees in connection with the stowaways incident. They and the other agencies concerned will now take further action in the light of the Commission's report.

Following the incident of the 3rd March 1973, prompt action was taken to strengthen security arrangements, particularly at the four international airports, and a task force was constituted consisting of representatives of the various authorities concerned to inspect the international airports and take action to remove security deficiencies. It has also been decided to induct the Central Industrial Security Force into the four international airports as quickly as possible.

SHRI S. A. SHAMIM (Srinagar): There has been another incident of the same type after this.

SHRI INDRAJIT GUPTA (Alipore): Is he not going to tell us who has been held responsible?

DR. KARAN SINGH: I have laid a copy of the Report on the Table of the House.

13.05 hrs.

MATTERS UNDER RULE 317

(i) SHORTAGE OF YARN AND FOODGRAINS IN MAHARASHTRA.

SHRI VASANT SATHE (Akola): I would like to invite the attention of Government to the serious situation in Maharashtra, particularly in Nagpur and Malegaon also—on account of the severe food shortage and yarn shortage. Even the Chief Minister of Maharashtra is reported to have stated that the situation is serious, and as reported in the papers:

"Shri V. B. Naik maintained that this situation was caused on account of acute shortage of yarn and foodgrains.

Shri Naik said that the food situation

would improve in the State and the Centre had agreed to supply the State 18,000 tonnes of foodgrains to meet the bulk of the last month's quota."

I want to have this confirmed.

I would also like to invite the attention of the hon. Minister to the fact that the situation in Maharashtra is turning very serious. Incidents of looting are reported from Osmanabad, Sholapur, Bhir and other drought-stricken districts. Highway hold-ups have been reported from some of these districts where trucks and cars have been obstructed and looted by the affected people. Sir, kindly see the seriousness of the situation. I have personally seen in Nagpur that the foodgrains quota given to an individual in the ration shop is 2 k.g. for 15 days. Further, it includes milo and also *makka*. I have personally seen the *makka*; it was rotten and had fungus growth on it.

Already there is a cholera epidemic in Nagpur, the second capital of Maharashtra. Unless food and yarn are rushed to Maharashtra, particularly to Nagpur, the serious situation will worsen in the State. Therefore, we must take proper care.

MR. SPEAKER: Shri Shankar Dayal Singh.

(INTERRUPTIONS)

MR. SPEAKER: Order, order. Mr. Deshmukh, you are not allowed. Why do you get up? I have called Shri Shankar Dayal Singh.

(ii) INCIDENTS AT CHIRKUNDA ON WEST BENGAL-BIHAR BORDER

श्री शंकर वयाल सिंह (चतरा) : मान्यवर देश के अनेक हिस्सों में हिंसात्मक घटनाएँ हुई हैं, लेकिन अभी कल बिहार और बंगाल की सीमा पर चिरकुंडा नामक स्थान पर जो दुर्घटना हुई है वह बहुत ही दुखद है। चार मजदूर मारे गये हैं और अखबारों की रिपोर्ट के अनुसार 3 व्यक्तियों की लाश लेकर भीड़ भाग गयी। मैं सरकार का ध्यान इस आवश्यक विषय की ओर दिलाना चाहता हूँ। चिरकुंडा

थाने पर श्री जगदीश नारायण चौबे, जो कि अरेस्ट करके ले जाये जा रहे थे, भीड़ ने उन को छीन लिया और अभी वह पटना में हैं। ला एण्ड आर्डर क्या रहा जब भीड़ थाने पर आक्रमण करके और मैजिस्ट्रेट को गंडासे मार कर घायल करके लेकर चली गयी? मैं चाहता हूँ कि सरकार इस पर अविलम्ब वक्तव्य दे (व्यवधान)

MR. SPEAKER: I have not allowed any other Member.

श्री शंकर दयाल सिंह : अच्छा होता यदि माननीय सदस्य मेरी बात सुनते। इसलिये मैं कहना चाहता हूँ कि सरकार इस पर वक्तव्य दे या तो काल अटेशन मंजूर किया जाय। स्थिति बहुत गम्भीर है और जो आग वहां लगी हुई है वह भड़क सकती है, अग्नान्ति फैल सकती है, खास कर बंगाल जो कि बाईर पर पड़ता है, चिरकुडा में वहां के असामाजिक तत्व आ करके झगड़े पैदा करते हैं।

(iii) POWER CUT IN GUJARAT

MR. SPEAKER. Mr. Mavalankar, what do you want to say?

SHRI P. G. MAVALANKAR (Ahmedabad): Sir, I was saying that I am greatly agitated. I just cannot sit quiet. I wanted to say that in Ahmedabad today 60,000 textile workers are out of job and 33 mills are closed. The whole problem is that the ONGC workers are on a work-to-rule agitation for the last 23 days. The Minister of Petroleum only three days back said that he is hoping—still hoping after 23 days—that the agitation will end and the problem will be settled. The difficulty is that the supply of RFO (residuary fuel oil) to the Dhruvan and Ahmedabad power plants has been stopped and the State Government has, therefore, imposed a 50 per cent. power cut in the whole of Gujarat, with the result that production has gone down to the extent of Rs. 2 crores every day and 2 lakh workers are daily out of job.

If this was a natural disaster or a mechanical fault, I could understand it. But it is a human error, and an avoidable error. The public sector management is responsible for this. I want, therefore, the Prime Minister to make an immediate statement and to intervene so that this unprecedented situation is not allowed to continue, normalcy is restored and a settlement made very soon.

(Interruptions)

MR. SPEAKER: I have not allowed any other Member, Mr. Deshmukh, I am very happy to see you here. Please sit down. I am not allowing any Member.

(Interruptions)

MR. SPEAKER: What is wrong with you, Mr. Shivaji Rao Deshmukh? You are speaking without my permission and you are taking the time of the House.

(Interruptions)

MR. SPEAKER: I do not agree. By writing to me earlier, you cannot speak now. I am not allowing.

(Interruptions)

MR. SPEAKER: I am not allowing any Member. It has become a regular thing.

(Interruptions)

MR. SPEAKER: I am not permitting you. I have not called anybody.

DEMANDS FOR GRANTS, 1973-74—
Contd.

MINISTRY OF AGRICULTURE—CONTD.

MR. SPEAKER: Now, the time allotted to the debate on the Ministry of Agriculture was nine hours; the time taken already is nine hours and 35 minutes. I see that there are four or five Members still left. As so many have been allowed, I do not want to be hard on them. I will give them four to five minutes each, but not more than half an hour in all. So, after half an hour or so, the Minis-